

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**MISCELLANEOUS APPLICATION NO. 170/00178/2020  
IN  
ORIGINAL APPLICATION NO. 170/00148/2020**

**DATED THIS THE 08<sup>TH</sup> DAY OF SEPTEMBER, 2020**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)  
(On video conference from Central Administrative Tribunal, Bangalore  
Bench, Bangalore)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)  
(On video conference from Central Administrative Tribunal, Bangalore  
Bench, Bangalore)**

Sree Ramaiah M  
S/o Muniswamy  
Aged 61 years,  
Rtd Mail Guard,  
S W Railway/Bengaluru  
R/o #155, 3<sup>rd</sup> Cross,  
Munishwara Layout,  
Kadugodi, Bengaluru 560 067 ....Applicant

(By Advocate Shri K. Shiva Kumar- through video conference)

Vs.

1. Union of India  
Rep. By General Manager,  
South Western Railway, Hubli 580 020

2. Senior Divisional Personnel Officer,  
South Western Railway, Bengaluru 560 023 ....Respondents

(By Shri N. Amaresh, Railway Standing Counsel- through video conference)

**O R D E R (ORAL)**

**PER: SURESH KUMAR MONGA, MEMBER (J)**

Miscellaneous Application No. 170/00178/2020 has been filed by the respondents making therein a prayer for extension of time to implement the order dated 03.03.2020 passed by this Tribunal in OA No. 170/00148/2020.

2. Shri K. Shivakumar, learned counsel representing the original applicant, at the very outset submitted that the original applicant has already submitted the requisite bank guarantee with the respondents and he will be satisfied if the amount due towards him in terms of order dated 03.03.2020 passed in OA No. 170/00148/2020 is released without interest within a period of 15 days from today.

3. Shri N. Amaresh, learned counsel representing the respondents, states that the aforesaid statement made by learned counsel for the applicant is acceptable to respondents and, therefore, they will now be releasing the amount due towards the original applicant without interest within a period of 15 days from today.

4. Keeping in view the aforesaid consensus arrived at between the parties, the present Miscellaneous Application is disposed of with a direction to respondents to release the amount due towards the applicant without interest within a period of 15 days from today.

**(RAKESH KUMAR GUPTA)**  
**MEMBER (A)**

**(SURESH KUMAR MONGA)**  
**MEMBER (J)**

/ksk/

**Annexures referred to by the original respondents in MA No.**  
**170/00178/2020**

Annexure MA1: Copy of the order dated 03.03.2020 in OA No. 170/00148/2020

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